

Office of the District Judge, Jhargram
(English Department)

Establishment Order No: 47 Dated: Jhargram, the 30th day of July, 2021

In terms of Government Order No. 5144-J and 5145-J both dated 20.07.2009 issued by the Judicial Department, Govt. of West Bengal with the concurrence of the Finance (A) Department vide their U.O. No. 1561 Group-'P' (Service) dated 01.06.2009 and in compliance with the direction of the Hon'ble Supreme Court of India dated 07.10.2009 passed in I.A.Nos.71A, 135-136,137,138 and 142 in W.P.(C) No.1022/1989, the posts of Stenographer, Grade-III (Grade-C) in the Court of Civil Judge (Junior Division) / Judicial Magistrate are hereby created, classified and designated with the following scale of pay on the basis of recommendation of the Shetty Commission with effect from 30.09.2019 i.e. the date of start functioning of the Judgeship of Jhargram.

Name of Court	Name of the post with Scale of pay	Number of Stenographer to be given to each Judge	Date of effect of creation of the post
Civil Judge (Junior Division), Court, Jhargram	<u>Stenographer, Grade-III(Grade-C)</u> with Scale of Pay of Rs. 4500 – 9700/- (Scale No. 10 under WBS (ROPA) Rules, 1998) since revised to Pay Band 3 i.e. Rs. 7100-37600/- with Grade pay of Rs. 3900/- (under WBS (ROPA) Rules, 2009) since revised to Level in the Pay Matrix 10 (Rs.32100 - 82900/-) (under the WBS (ROPA) Rules, 2019)	01	30.09.2019
Judicial Magistrate Court, Jhargram	-Do-	01	30.09.2019
Total	Stenographer, Grade-III (Grade-C)	02	30.09.2019

Now, sanction is hereby accorded to the creation of 02 (Two) posts of Stenographer, Grade-III(Grade-C) for each court of Civil Judge (Junior Division) / Judicial Magistrate and its equivalent courts under the Judgeship of Jhargram in terms of above mentioned G.O.

Stenographer Grade-III (Grade-C), engaged in the Civil Judge (Junior Division) / Judicial Magistrate and its equivalent courts are to be entitled to draw not less than Rs. 100/- per month of Travelling Allowances / Compensatory Allowance/ Special Allowance subject to production of a specific certificate as per recommendation of Shetty Commission.

Posts of Stenographer, Grade-III (Grade-C), in the Court of Civil Judge (Junior Division)/ Judicial Magistrate are to be appointed by method of direct recruitment.

Office is to maintain separate Gradation List for the post of Stenographer, Grade-III (Grade-C) under the Judgeship of Jhargram.

Contd..

The charge on this account will be met from the budget Head of Accounts "34-2014-00-105-00-001-V-01-01" and "34-2014-00-105-00-005-V-01-01".

Inform all concerned.



District Judge,
Jhargram

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Jhargram**


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(English Department)

Memo No. 1349(06)/XVII-1

Dated: 30.07.2021

Copy forwarded for information to:-

1. The Registrar General, High Court, Appellate Side, Calcutta.
2. The Accountant General (A & E), West Bengal, Treasury Buildings, Kolkata.
3. The Principal Accountant General (Audit), West Bengal, Treasury Buildings, Kolkata.
4. The Principal Secretary, Government of West Bengal, Judicial Department, Writers' Building, Kolkata.
5. The Treasury Officer, Jhargram.
6. The Judge-in-Charge, Accounts Department, District Judge's Court, Jhargram.
7. Guard File.



District Judge,
Jhargram

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